

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 03, 2012

No. 1834 /DR(S)/2012

Sri **Anil Kumar-VII**, Additional Civil Judge, Junior Division, Budaun is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Awadhesh Kumar Singh.

No. 1835 /DR(S)/2012

Sri **Awadhesh Kumar Singh**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge, Junior Division, Budaun.

No. 1836 /DR(S)/2012

Sri **Siyaram Chaurasia**, Additional Civil Judge, Junior Division, Budaun to be Civil Judge, Junior Division, Sahaswan (Budaun) vice Sri Piyush Siddhartha.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sahaswan (Budaun).

No. 1837 /DR(S)/2012

Sri **Piyush Siddhartha**, Civil Judge, Junior Division, Sahaswan (Budaun) to be Additional Civil Judge, Junior Division, Budaun.

BY ORDER OF THE COURT,

sd/-

**(ANANT KUMAR)
REGISTRAR GENERAL**

No. 364/DR(S)/2012 Dated: Allahabad : September 03, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Budaun. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Joint Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Budaun. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**